

II. Terms of Reference :

1. To consider the question as to whether a feasible scheme for setting up a pension fund for journalists and non-journalists employees of newspaper establishments can be drawn up, based on contribution payable either jointly by employers and employees of newspaper establishments or, alternatively, on a voluntary basis by employees themselves;
2. The minimum period of service qualifying for pension eligibility, the rates of pension contributions and the total qualifying periods for pension eligibility, at various rates;
3. To recommend the administrative set up for receiving contributions, and for operating the scheme and also the costs of running such a scheme.

Seminar on Bonded Labour

1801. SHRI S. B. SIDNAL :
SHRI G. S. BASAVARAJU :

Will the Minister of LABOUR be pleased to state :

(a) whether a seminar on improvement of quality for the rehabilitation on bonded labour was held in New Delhi in May, 1988; and

(b) if so, the salient points discussed at the seminar and how far the suggestions made have been accepted by Government ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) and (b). Yes Yes, Sir. A one day workshop was organised by the Ministry to review the programme of identification and rehabilitation of bonded labour and to identify the difficulties faced in the implementation of the programme as well as the achievements made in various States. The workshop *inter-alla* discussed the difficulties experienced in implementing the rehabilitation programme identifying the

requirements for achieving better integration of the rehabilitation programme with anti-poverty programmes, the adequacy of the present arrangement for monitoring and evaluating the programme of rehabilitation of bonded labour and the necessary changes required to be made in the reporting system to bring out the qualitative aspects of the rehabilitation of bonded labour. The suggestions and recommendations made by the participants of the workshop related to both operational areas as well as executive orders relating to the programme of rehabilitation of bonded labour. The State Governments as well as other concerned agencies have been advised to take necessary steps to improve the implementation of the programme. The suggestions and recommendations at the workshop relating to monitoring and evaluation of the programme will be kept in mind by the Ministry while reviewing the monitoring and evaluation mechanism.

[Translation]

Expansion of Lucknow Airport

1802. SHRI HARISH RAWAT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the volume of traffic at Lucknow airport has increased;

(b) if so, whether there is any proposal for the expansion of ticket counter and passenger and visitors lounges; and

(c) if so, the time by which this proposal would be implemented and the expenditure likely to be incurred thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) Yes, Sir.

(b) and (c). Work pertaining to extension of terminal building at Lucknow airport was completed in May 1985 and the extended portion opened for operations on 16th May, 1985. Reserved lounge at Lucknow has been renovated in May 1988. On finding funds further expansion of passenger facilities will be taken up.